

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 844
TO BE ANSWERED ON DECEMBER 02, 2021**

CONSTRUCTION OF HOUSES UNDER PMAY-U

NO. 844. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned, completed, presently under construction under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for the State of Andhra Pradesh and year-wise classification of the same since 2016;**
- (b) whether re-tendering has been done by the Government of Andhra Pradesh for projects under PMAY since 2019-2020;**
- (c) if, so the value of the projects delayed by this re-tendering along with the details of the number of houses which were delayed ; and**
- (d) if not, the reasons therefor ?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a): Year-wise details of houses sanctioned, completed/ built along with houses presently under construction under Pradhan Mantri Awas Yojana – Urban [PMAY-U] since 2016 in the State of Andhra Pradesh are Annexed.

(b) to (d): Yes, Sir. As reported by the State Government of Andhra Pradesh, 63,744 houses were taken up after re-tendering with project cost of ₹ 3,239.39 crore. Projects were delayed due to lockdown and labour migration.

Annexure referred in reply to LSUQ No. 844 due for 02-12-2021

Year wise houses sanctioned, completed and presently under construction in the State of Andhra Pradesh under PMAY-U

Financial Year	Houses Sanctioned (Nos)	Houses Completed (Nos)	Houses under construction (Nos)
2015-16	1,37,978	1,32,824	5,154
2016-17	232	232	-
2017-18	2,45,056	1,82,620	62,436
2018-19	1,83,386	60,384	1,02,894
2019-20	6,71,338	48,082	5,01,494
2020-21	23,593	23,593	-
2021-22	7,77,190	13,337	4,96,388
Total	20,38,773	4,61,072	11,68,366